

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 97 OF 2017 &
IA NO. 158 OF 2017**

Dated: 5th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:

Mangalore Minerals Pvt. Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Counsel for the Respondent(s) : Mr. S.K. Pandey for R.2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.10.2018**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/mk